Oral Answers [13 March, 2020] to Questions 65

की मदद कर सकते हैं? माननीय गिरिराज सिंह जी ने इस पर पत्र लिखा है। हमारा लगातार प्रयास है कि Animal Welfare Board का बजट बढ़े। इसी चार करोड़ के अंतर्गत हमें salary भी देनी है, बोर्ड के और खर्च भी चलाने हैं और गौशालाओं और एम्बुलेंस को मदद भी करनी है। आप समझ सकते हैं कि पिछले वर्ष करीब एक या डेढ़ करोड़ ही मदद के रूप में जा पाई।

श्री हुसैन दलवई: सर, बीफ एक्सपोर्ट बिल्कुल बंद किया गया है। उसके बावजूद भी buffalo meat, goat, meat, ship, meat और बर्ड्स भी बड़े पैमाने पर एक्सपोर्ट हो रहे हैं। क्या सरकार इसे बंद करने के लिए कुछ विचार कर रही है?

श्री संजीव कुमार बालियान: सर, मेरे विचार से सरकार का ऐसा कोई विचार नहीं है कि हम buffalo meat या किसी meat के एक्सपोर्ट पर पाबंदी लगाएं। Buffalo meat भी एक्सपोर्ट हो रहा है। फिश और buffalo meat का देश से करीब 70 हजार करोड़ का एक्सपोर्ट है और वह जारी रहेगा। सरकार की ऐसी कोई मंशा नहीं है कि इस पर बैन लगाया जाए।

उपसभाध्यक्ष (श्री तिरुची शिवा): प्रश्न संख्या 2017.

Losses faced by e-commerce companies due to internet shutdowns

*217. SHRI MD. NADIMUL HAQUE: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether e-Commerce companies have seen economic losses due to internet shutdown in different parts of the country;
- (b) whether Government has estimated the same and if so, the details thereof; and
- (c) if not, whether Government plans to estimate the impact of internet shutdowns on e-Commerce companies?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI SOM PARKASH): (a) to (c) A Statement is laid on the Table of the House.

Statement

- (a) and (b) No specific information has been received of any loss suffered by ecommerce companies nor any such assessment has been made.
- (c) Internet shutdowns are imposed for managing law and order situation and result in temporary disruption in internet connectivity. As currently there is no specific input of any loss from any e-Commerce company, no such study is planned.

SHRI MD. NADIMUL HAQUE: Sir, over 150 days of internet shutdown in Jammu and Kashmir has led to many businesses and StartUps, especially in IT and e-Commerce, shut down or leave elsewhere for better opportunities. Sir, young entrepreneurs are getting discouraged from starting online businesses.

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): You ask your question.

SHRI MD. NADIMUL HAQUE: Sir, my question is: When will the Government take actual steps, not tokenistic measures, to address this serious crisis, because the hon. Minister has not even replied to what I have asked in the main question?

SHRI SOM PARKASH: Sir, 'Police' and 'Law and Order' are the State Subjects. States are responsible for prevention, detection and investigation of crime. They are responsible. No company has raised any issue regarding compensation. Sir, Amazon, Flipkart, Snapdeal, Udaan, Urban Ladder, TATA, Philips have never raised any issues and no assessment has been made regarding loss.

SHRI MD. NADIMUL HAQUE: Sir, the order for internet shutdown is rarely open to public oversight. It has been reported that only Secretary-level officers can issue such orders and even the DMs can order.

My question is: How has the Government allowed internet shutdown to be imposed so easily, especially when the repercussions are not just on a particular area but across the whole of India?

SHRI SOM PARKASH: Sir, these kinds of orders can be issued by the Secretary, Ministry of Home Affairs and, at the State level, Secretary, Home, can issue an order.

THE VICE-CHAIRMAN (SHRI TIRUCHI SIVA): Question No. 218 - hon. Member not present. The Minister may lay the answer on the Table. There is no supplementary. Now Question No. 219.

*218. [The questioner was absent]

Transferability under Duty Free Import Authorisation Scheme

*218. SHRI DHIRAJ PRASAD SAHU: Will the Minister of COMMERCE AND INDUSTRY be pleased to refer to answer to Unstarred Question 2939 given in the Rajya Sabha on 13 December, 2019 and state: